

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1178
ANSWERED ON:17.08.2012
VISA PACT WITH JAPAN
Tandon Annu

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government of India has entered into a pact with Japan regarding granting of a straight three years visa to Japanese workers to live and work in India;
- (b) if so, the details thereof;
- (c) whether a similar arrangement is likely to be reciprocated by the Japanese Government;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (e) A Memorandum on Simplifying Visa Procedures between India and Japan was signed on 25 October 2010 during the visit of Prime Minister to Tokyo for the Annual Summit. According to the Memorandum, the Indian side may issue multiple-entry employment visas to highly skilled and qualified Japanese professionals engaged in an undertaking in India on contract for up to 3 years or the term of assignment, whichever is less, extendable for 2 more years on an annual basis. According to the Memorandum, the Japanese side may issue Indian nationals with single entry visas for working valid for 3 months. Multiple re-entry permission valid for up to 3 years can be obtained after arrival in Japan.